

ITEM NO.32

COURT NO.1

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 4855-4857/2023

(Arising out of impugned final judgment and order dated 09-02-2023 in WP No. 3041/2023 14-02-2023 in IA No. 2/2023 14-02-2023 in IA No. 3/2023 passed by the High Court Of Andhra Pradesh At Amravati)

USHODAYA ENTERPRISES PRIVATE LIMITED & ANR.

Petitioner(s)

VERSUS

THE STATE OF ANDHRA PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.49665/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.49668/2023-EXEMPTION FROM FILING O.T. and IA No.49667/2023-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.52109/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 10-04-2023 These petitions were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.
Mr. Mukul Rohtagi, Sr. Adv.
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Mr. Parmatma Singh, AOR
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For Respondent(s) Mr. C S Vaidyanathan, Sr. Adv.
Mr. Harin P. Raval, Sr. Adv.
Mr. Mahfooz Ahsan Nazki, AOR
Mr. Polanki Gowtham, Adv.
Mr. Kv Girish Chowdary, Adv.
Mr. T Vijaya Bhaskar Reddy, Adv.

Ms. Rajeswari Mukherjee, Adv.
Ms. Niti Richhariya, Adv.

Mr. Ranjit Kumar, Sr. Adv.
Mr. Nikhil goel, AOR
Mr. Naveen Goel, Adv.
Mr. Aditya Koshy Roy, Adv.

Mr. Amit Agrawal, AOR
Ms. Radhika Yadav, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

List the Special Leave Petitions on 17 April, 2023.

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**